

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : PATIALA HOUSE COURT :
NEW DELHI DISTRICT : NEW DELHI**

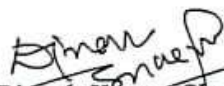
ORDER

In continuation of this office earlier order No. 8832-8879/Bail & Filing/Judl./D&SJ/NDD/2020 dated 31.08.2020 and in exercise of powers vested with the District & Sessions Judge (New Delhi District) *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (3) w.e.f. *01.10.2020 to 29.10.2020 in accordance with law.

Sr. No. (1)	Period (2)	Name of the Judicial Officer (3)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-1) (4)	1st Link Judge (5)
1	01.10.2020 to 29.10.2020	Sh. Dharmender Rana, ASJ-02	CBI, Custom, NDPS Act/NCB, DRI, Central Excise, GST, FERA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)
		Sh. Ashutosh Kumar, ASJ-01	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-2) Crime Branch (EOW), PFA, Connaught Place, Tughlak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj (South), Vasant Kunj (North), Delhi Cantt., North Avenue, South Avenue, Pragati Maidan Metro, Rajeev Chowk Metro and Kishangarh.	Sh. Sanjay Khanagwal, ASJ (SFTC)

*02.10.2020, 04.10.2020, 10.10.2020, 11.10.2020, 18.10.2020, 24.10.2020, 25.10.2020, 30.10.2020 & 31.10.2020 -holidays/

The entire remand work pertaining to fresh cases/pending investigation cases and undertrials lodged in prison shall be undertaken by the Ld. Additional Session Judge, who is holding the physical court on the respective date.


[Dinesh Kumar Sharma]
 Principal District & Sessions Judge
 Patiala House Court,
 New Delhi District, New Delhi

No. 9657-9717 /Bail & Filing/Judl./Prin.D&SJ/NDD/2020

Dated : 29/09/2020

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, New Delhi District, New Delhi.
4. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
5. All the Judicial Officers, New Delhi District, New Delhi.
6. The Officer-In-charge, Bail & Filing Section & Administration Branch, NDD, ND.
7. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
8. The Chief Prosecutor, New Delhi District, PHC, ND.
9. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
10. The In-charge, Lock-up, New Delhi District, PHC, ND.
11. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
12. PS/Reader to the undersigned.
13. The PRO/APRO, New Delhi District, PHC, ND.


[Principal District & Sessions Judge]
 Patiala House Court, New Delhi District, ND